

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2817
(TO BE ANSWERED ON THE 8th August 2024)
ACQUISITION OF LAND FOR AIRPORT

2817. SHRI HANUMAN BENIWAL
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware of the acquisition of land in Nangal village in Delhi for Indira Gandhi International Airport;**
- (b) if so, the details thereof along with the number of inhabitants affected thereby;**
- (c) whether the Government has not provided any compensation to the persons or farmers affected by the said acquisition;**
- (d) if so, the details thereof along with the reasons therefor;**
- (e) whether the Government proposes to provide compensation to the inhabitants of Nangal village as per the present rate of land; and**
- (f) if so, the details thereof along with the time by which it is likely to be provided and if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)

(a) & (b): 59.84 acres of Nangal Dewat village land was acquired by Government of National Capital Territory of Delhi for the development and expansion of Indira Gandhi International Airport (IGIA), Delhi and the village was relocated at Rangpuri by allotting alternative plot to 308 eligible persons initially. Subsequently, as per revised criteria, 63 persons were also found eligible and they were also relocated at Rangpuri.;

(c) to (f): Compensation was provided to the eligible persons by way of alternate plots as per the order dated 30.07.2007 of Hon'ble High Court of Delhi. As per the directions of Hon'ble High Court, all the

eligible persons were given alternative plot free of cost at AAI land at Rangpuri instead of monetary compensation. No farmers were affected in acquisition of 59.84 acres as the nature of land acquired was village populace only.
